

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

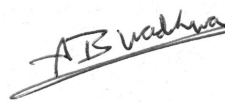


C.P No. 26/(MAH)/2016
CA No.

CORAM: Present: SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil
V/s.
Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(B/	ABHAY WADHWA	ADV. FOR PETITIONER	
13	R. 1 & 2 Adv. Shikha Raja Dhura 11b Singhania Legal Services	for Res. 1 & 2	
13	Vijay Badgiger	for Res. 2 & 3	

ORDER

C.P. No. 26/241/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, ten days time is granted for filing
objections on the valuation report dated 23.01.2017.

List this matter on 10.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).